

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 36 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Joint Registrar (Non Judicial) of the Court {consequent upon promotion of Sri Gopa Jha, Sr. Secretary-cum-P.P.S. I/c to Hon'ble the Chief Justice to the rank of Joint Registrar (Non Judicial)} in the following manner with immediate effect:-

Sl. No.	Name of the Officer	Modified designation of the Officers
<b>01</b>	<b>02</b>	<b>03</b>
<b>01.</b>	Sri Gopal Jha	Joint Registrar (Administration)—I

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**MEMO NO. 4508 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court /the Member Secretary, SCMS/ Registrar (Establishment) / Registrar (Vigilance)/ All the Joint Registrars/ All the Deputy Registrars/ In-Charge, P.As' Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 37 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Deputy Registrars (Non-Judicial) of the court {consequent upon promotion of Sri Sushil Kumar Mishra Assistant Registrar (Non Judicial), Sri Krishna Murari Tiwari, Court Master & Sri Santosh Kumar Agrawal, Assistant Registrar (Non Judicial) to the rank of Deputy Registrar (Non Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Modified designation of the Officers</b>
<b>01</b>	<b>02</b>	<b>03</b>
<b>01.</b>	Sri Rinku Kumar Sinha	Deputy Registrar (Non-Judicial) –I
<b>02.</b>	Sri Raman Bihari Swaroop	Deputy Registrar (Non-Judicial) –II
<b>03.</b>	Sri Devdutta Sharma (under suspension)	Deputy Registrar (Non-Judicial) –III
<b>04.</b>	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) –IV
<b>05.</b>	Sri Sushil Kumar Mishra	Deputy Registrar (Non-Judicial) –V
<b>06.</b>	Sri Krishna Murari Tiwari	Deputy Registrar (Non-Judicial) –VI
<b>07.</b>	Sri Santosh Kumar Agrawal	Deputy Registrar (Non-Judicial) –VII

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**MEMO NO. 4509 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

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Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 38 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to designate/ re-designate the Assistant Registrars (Non-Judicial) of the court {subsequent upon promotion of Sri Sushil Kumar Mishra & Sri Santosh Kumar Agrawal to the rank of Deputy Registrar (Non Judicial) and upon promotion of 19 Section Officers to the rank of Assistant Registrar (Non Judicial) vide this Court's Notification no. 14/Accts. dated 13.09.2022}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Modified designation of the Officers</b>
<b>01</b>	<b>02</b>	<b>03</b>
01.	Sri Ratan Kumar	Assistant Registrar (Non-Judicial) -I
02.	Sri Mithilesh Kumar Choudhary	Assistant Registrar (Non-Judicial) -II
03.	Sri Rajeeva Kumar Singh	Assistant Registrar (Non-Judicial) -III
04.	Sri Sumit Mitra	Assistant Registrar (Non-Judicial) -IV
05.	Sri Rajesh Kumar	Assistant Registrar (Non-Judicial) -V
06.	Sri Budhanath Baitha	Assistant Registrar (Non-Judicial) -VI
07.	Sri Manindra Kumar Pandey	Assistant Registrar (Non-Judicial) -VII
08.	Sri Dhananjay Kumar Shashi	Assistant Registrar (Non-Judicial) -VIII
09.	Sri Kamlesh Kumar Sinha	Assistant Registrar (Non-Judicial) -IX
10.	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) -X
11.	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -XI
12.	Sri Sudhir Prasad	Assistant Registrar (Non-Judicial) -XII
13.	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) -XIII
14.	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) -XIV
15.	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) -XV
16.	Sri Pramod Kumar Ojha	Assistant Registrar (Non-Judicial) -XVI
17.	Sri Dilip Kumar Verma	Assistant Registrar (Non-Judicial) -XVII
18.	Sri Piyush Kanti Bhattacharya	Assistant Registrar (Non-Judicial) -XVIII
19.	Sri Damodar Dutta	Assistant Registrar (Non-Judicial) -XIX
20.	Sri Harindra Prasad Sahu	Assistant Registrar (Non-Judicial) -XX
21.	Sri Syed Kalimuddin	Assistant Registrar (Non-Judicial) -XXI
22.	Sri Ram Pravesh Singh	Assistant Registrar (Non-Judicial) -XXII
23.	Sri Ajay Kumar Singh	Assistant Registrar (Non-Judicial) -XXIII
24.	Sri Ashish Kumar Singh	Assistant Registrar (Non-Judicial) -XXIV
25.	Sri Amar Nath Bhagat	Assistant Registrar (Non-Judicial) -XXV
26.	Sri Bhavendra Jha	Assistant Registrar (Non-Judicial) -XXVI
27.	Sri Binod Ranjan	Assistant Registrar (Non-Judicial) -XXVII
28.	Sri Sandeep Sharan	Assistant Registrar (Non-Judicial) -XXVIII
29.	Sri Bikash Kumar Bhakat	Assistant Registrar (Non-Judicial) -XXIX
30.	Sri Rajnish Bhardwaj	Assistant Registrar (Non-Judicial) -XXX
31.	Smt. Jayati Sinha	Assistant Registrar (Non-Judicial) -XXXI
32.	Sri Binay Kumar	Assistant Registrar (Non-Judicial) -XXXII
33.	Sri Jacob Samuel	Assistant Registrar (Non-Judicial) -XXXIII
34.	Sri Sanjay Kumar No. 1	Assistant Registrar (Non-Judicial) -XXXIV
35.	Sri Ajit Kumar Mishra	Assistant Registrar (Non-Judicial) -XXXV
36.	Sri Sachin Sahay	Assistant Registrar (Non-Judicial) -XXXVI
37.	Smt. Rupa Xalxo	Assistant Registrar (Non-Judicial) -XXXVII
38.	Md. Fahimuddin Ahmed	Assistant Registrar (Non-Judicial) -XXXVIII
39.	Sri Sanjeev Kumar	Assistant Registrar (Non-Judicial) -XXXIX
40.	Sri Kumar Rajesh	Assistant Registrar (Non-Judicial) -XL
41.	Sri Ashok Kumar	Assistant Registrar (Non-Judicial) -XLI
42.	Sri Satish Kumar	Assistant Registrar (Non-Judicial) -XLII

43.	Sri Abinash Kumar	Assistant Registrar (Non-Judicial) –XLIII
44.	Sri Emmanuel Praveen Minz	Assistant Registrar (Non-Judicial) –XLIV
45.	Sri Mukunda Pandit	Assistant Registrar (Non-Judicial) –XLV
46.	Sri Pawan Kumar Deo	Assistant Registrar (Non-Judicial) –XLVI
47.	Sri Dhiraj Kumar	Assistant Registrar (Non-Judicial) – XLVII
48.	Sri Sanjeev Kumar Jha	Assistant Registrar (Non-Judicial) – XLVIII
49.	Sri Kamdev Paswan	Assistant Registrar (Non-Judicial) – XLIX
50.	Sri Shashi Bhushan	Assistant Registrar (Non-Judicial) – L
51.	Sri Ravish Roshan	Assistant Registrar (Non-Judicial) – LI
52.	Sri Bijay Kumar Mandal	Assistant Registrar (Non-Judicial) – LII
53.	Smt. Anjula Minz	Assistant Registrar (Non-Judicial) – LIII
54.	Sri Rajni Kant Das	Assistant Registrar (Non-Judicial) – LIV
55.	Smt. Rupa Kumari	Assistant Registrar (Non-Judicial) – LV
56.	Sri Rajesh Kumar Marki	Assistant Registrar (Non-Judicial) – LVI
57.	Sri Navin Francis Beck	Assistant Registrar (Non-Judicial) – LVII
58.	Sri Pramod Kumar Singh	Assistant Registrar (Non-Judicial) – LVIII
59.	Sri Soumya Biswas	Assistant Registrar (Non-Judicial) – LIX
60.	Sri Mukesh Kumar	Assistant Registrar (Non-Judicial) – LX
61.	Sri Pradip Chakraborty	Assistant Registrar (Non-Judicial) – LXI
62.	Sri Pawan Kumar Singh	Assistant Registrar (Non-Judicial) – LXII
63.	Sri Sanjeev Sharan	Assistant Registrar (Non-Judicial) – LXIII
64.	Sri Abhrajit Sarkar	Assistant Registrar (Non-Judicial) – LXIV
65.	Sri Deepak Kumar No.—II	Assistant Registrar (Non-Judicial) – LXV
66.	Smt. Nutan Kumari	Assistant Registrar (Non-Judicial) – LXVI
67.	Sri Apurv Ranjan	Assistant Registrar (Non-Judicial) – LXVII
68.	Sri Bijay Kumar Singh No.—I	Assistant Registrar (Non-Judicial) – LXVIII
69.	Sri Shubhendu Anand	Assistant Registrar (Non-Judicial) – LXIX
70.	Sri Mritunjay Kumar Madhur	Assistant Registrar (Non-Judicial) – LXX

Accordingly, the Office Orders issued earlier in above regard stand modified to the above extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

MEMO NO. 4510 /APPTT.

RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022

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Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 39 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
1.	Sri Mukund Kumar Verma, Deputy Registrar — IV	1. Administrative Appointment Department 2. Court Master's Section 3. Criminal (Pending & Disposal) Section 4. First Appeal Section 5. Second Appeal Section 6. Criminal Dispatch Section 7. M.A. & Tax Section 8. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	In addition to his own duty
2.	Sri Sushil Kumar Mishra, Deputy Registrar — V	1. Accounts (Establishment) Department including Telephones, Staff Cars & Electricity 2. Accounts (General) Department 3. Writ (Pending & Disposal) & Writ Issue Section 4. Court Office 5. Supreme Court Appeal & Decree Section 6. Filing, Inspection of Records & Enquiry Cell 7. Receiving (Civil & Criminal) Cell 8. Record Room 9. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	--
3.	Sri Santosh Kumar Agrawal, Deputy Registrar — VII	1. Copying Department 2. C.M.P./ Contempt (Civil)/ M.J.C. & Arbitration Appeal Section 3. Judges' Library 4. Civil Stamp Reporting 5. Criminal Stamp Reporting 6. Writ Stamp Reporting Section 7. L.P.A. & C.R. Section 8. Any other matter which from time to time is entrusted by Hon'ble the Chief Justice	--

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General

**MEMO NO. 4511 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

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Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**OFFICE ORDER NO. 40 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

<b>Sl. No.</b>	<b>Name &amp; Designation of the Officer</b>	<b>New allocation/ assignment</b>	<b>Remarks</b>
<b>01</b>	<b>02</b>	<b>03</b>	<b>04</b>
1.	Sri Ratan Kumar, Assistant Registrar — I	Ad. Appointment Section	In addition to his own duty
2.	Sri Mithilesh Kumar Chaudhary Assistant Registrar — II	L.P.A. & C.R. and its Disposal Section	In addition to his own duty

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each & every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,  
Sd/- Mohammad Shakir  
Registrar General**

**MEMO NO. 4512 /APPTT.**

**RANCHI DATED THE 16<sup>TH</sup> DECEMBER, 2022**

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16/12/22  
**Registrar General**